

US-157
4-1-22

Vidhan Sabha Question
Immediate/Out Today

Govt. of National Capital Territory of Delhi
Office of the Commissioner Food Supplies and Consumer Affairs
K-Block, Vikas Bhawan, I.P. Estate, New Delhi – 110002
(Coordination Branch)

File No. F.3/F&S/DLA/Coord/2021/009

e-mail:-fsocoordination@gmail.com

Date :- 03/01/2022

To

The Dy. Secretary (Question Branch),
Delhi Legislative Assembly,
Old Secretariat,
Delhi-54

Sub:- Delhi Legislative Assembly Starred Question No. 157 asked by **Shri Sourabh Bhardwaj, MLA** due for answer on 04/01/2022

Sir,

With Reference to above cited subject, I am directed to forward herewith 100 copies of reply of the above question, duly authenticated by the Competent Authority.

Yours faithfully,

(Ajay Kumar Sinandi)
Asstt. Commissioner, F&S

File No. F.3/F&S/DLA/Coord/2021/009

Date :- 03/01/2022

Copy for information:

Director, Directorate of Information and Publicity, Government of NCT of Delhi, Old Secretariat Delhi along with 150 copies of the reply of above referred DLA Starred question of distribution of the House.

विभाग का नाम:- खाद्य एवं आपूर्ति

विभाग का पता:- के-ब्लॉक विकास भवन, आईपी इस्टेट
नई दिल्ली-110002

अतारांकित प्रश्न संख्या:- 157

दिनांक:- 04.01.2022

प्रश्न करता का नाम :- श्री सौरभ भारद्वाज

क्या उपमुख्यमंत्री /मंत्री यह बताने की कृपा करेंगे कि:-

क्र सं	प्रश्न	उत्तर
क	एसी -50 ग्रेटर कैलाश विधानसभा क्षेत्र के अंतर्गत दिनांक 01 जनवरी 2015 से 30 नवंबर 2021 की अवधि में जारी किए गए राशन कार्डों का सम्पूर्ण विवरण प्रदान करें I दिनांक 30 नवंबर 2021 तक की प्रतीक्षा सूची भी उपलब्ध कराएँ	दिनांक 01 जनवरी 2015 से 30 नवंबर 2021 की अवधि में सर्कल FSO द्वारा कुल 827 नये राशन कार्ड जारी किए गए तथा 30 नवंबर 2021 तक कुल 522 राशन कार्ड के आवेदन लंबित है
ख	ग्रेटर कैलाश क्षेत्र के विधायक कार्यालय से खाद्य आपूर्ति विभाग में 1 जनवरी 2015 से 30 नवंबर 2021 के बिच कुल कितनी शिकायतें प्राप्त हुई, इन शिकायतों की प्रतियाँ उपलब्ध कराएँ	1 जनवरी 2015 से 30 नवंबर 2021 तक माननीय विधायक के कार्यालय में 2 शिकायतें प्राप्त हुई है उक्त शिकायतों के संबंध में की गई कार्रवाई की प्रतिलिपि संलग्न है
ग	उक्त शिकायतों के संबंध में की गई कार्रवाई से संबंधित फाइल पर की गई सभी नोटिंग उपलब्ध कराएँ	उक्त शिकायतों के संबंध में की गई कार्रवाई की प्रतिलिपि संलग्न है
घ	एसी -50 में दिनांक 1 जनवरी 2015 से 30 नवंबर 2021 की अवधि के दौरान विभाग द्वारा कराए गए सोशल ऑडिट आकस्मिक निरीक्षण और घर-घर जाकर किए गए सर्वेक्षण से संबंधित संपूर्ण विवरण उपलब्ध कराएँ	आकस्मिक निरीक्षण का विवरण FPS पर उपलब्ध निरीक्षण पुस्तिका में अंकित है, मंडल स्तर पर घर-घर जाकर कोई सर्वेक्षण नहीं किया गया है
ङ	विभाग यह कैसे सुनिश्चित करता है कि एसी-50 के अंतर्गत उचित दर दुकानदार अपनी दुकान सभी कार्य दिवसों में खोल रहे हैं. कृपया संपूर्ण विवरण दें	समय-समय पर दुकानों का आकस्मिक निरीक्षण किया जाता है
च	विभाग यह कैसे सुनिश्चित करता है कि उचितदर दुकानदार सभी पात्र व्यक्तियों को राज्य तथा केंद्र का सभी प्रकार का राशन वितरित कर रहा है, विवरण उपलब्ध कराएँ	इस समय राशन EPOS मशीन के माध्यम से परिवार के किसी भी सदस्य के द्वारा (जिसका नाम राशन कार्ड में है) अंगूठा लगाने के बाद राशन ले सकता है तथा इसकी जानकारी EPOS पोर्टल पर देखी जा सकती है


Secretary-Cum-Commissioner
Deptt. of Food, Supplies & Consumer Affairs
Govt. of N.C.T. of Delhi
K-Block, Vikas Bhawan, I.P. Estate
New Delhi- 110002

FOOD AND SUPPLIES DEPARTMENT
CIRCLE-50 (GREATER KAILASH)
DDA SHOPPING COMPLEX, SHIEKH SARAI,
NEW DELHI-110017

Enclosure of Ob.No. 157
(2)
1/2

F. No.: FSO/C-50/GK/1002

Dated: 24.11.2021

To

The Hon'ble MLA, Greater Kailash,
New Delhi-110017.

Subject:- Transfer of Ration^{Card} from FPS Shahpur Jat to FPS shop Chirag Delhi
Regarding:- Long distance travel by beneficiaries to Shahpur Jat village FPS.

Sir,

In reference of your letter D.O.No.MLA/AC-50/225-R/2021-22 dated 03.10.2021 addressed to CFS, F&S, It is to inform you that no form related to change of fair price shop from Shahpur Jat to Chirag Delhi has been received from any of the beneficiaries in the circle office owing to which this circle is unable to transfer the ration cards from FPS Shahpur Jat to FPS Chirag Delhi as this office can only process the applications only after they are received on NFS Portal either through online mode or offline mode as per the official guidelines laid by the F&S Department, GNCTD. This information has already been conveyed vide letter dated 06.07.2020 (copy enclosed).

Therefore, it is once again requested to please send the beneficiaries who want to change their fair price shop from Shahpur Jat to Chirag Delhi and submit the requisite form for FPS change or they can also submit request online after which they need to submit documents within seven working days in the circle office.

Further, It is pertinent to inform you that the One Nation One Ration Card Scheme got implemented in Delhi from July, 2021 onwards, under which the ration is distributed through e-Pos machine. Under this scheme, ration is provided to the beneficiaries only after taking biometric information such as finger print or Iris in e-Pos machine due to which the chances of diversion or pilferage of ration is not possible as the undistributed ration which is lying in the shop will be adjusted in subsequent months.

Also, the beneficiary can take ration from any of the ration shop not only in Delhi but also from any of the fair price shop from any part of the country, after the implementation of ONORC scheme in Delhi and other states as well.

This is for your kind information and further necessary directions in the matter please

— Your's Faithfully

Chahal
24.11.2021

FSO C-50, (Greater Kailash)

Food & Supplies Officer
(Greater Kailash)

Copy to : The Assistant Commissioner (New Delhi)



Govt. of NCT of Delhi,
Department of Food Supplies and Consumer Affairs,
Circle-50(Greater Kailash) DDA Shopping Complex,
Sheikh Sarai Ph-II, New Delhi 110017

2/2
Dated: 24/06/2020

No.FSO/C-50/2020/854

✓ To,
The Hon'ble Saurabh Bharadwaj, MLA
New Delhi - 110017.

Subject: Transfer of Ration Cards from FPS-Shahpur Jat Village to Chirag Delhi FPS Shops.

Regarding :- Long distance travel by beneficiaries to Shahpur Jat Village FPS- Regarding.

Respected Sir,


Reference of the subject matter may be please be taken. In this respect it is to inform you that an e-Mail was received on 17.06.2020 in this circle i.e. Circle 50, Greater Kailash from Assistant Commissioner, New Delhi office. In the letter Hon'ble MLA of Greater Kailash Shri Saurabh Bhardwaj Ji has requested to transfer the cards from fair price shop of Shahpur Jat Village to fair price shops of Chirag Delhi as the location of the fair price shop of the Shahpur Jat is far away from the location of beneficiaries residing in Savitri Nagar, Khirki Village, Khirki DDA Flats, Jagdamba JJ Cluster Camp, Soami Nagar JJ Camp, Lal Gumbad JJ Cluster Camp, Sheikh Sarai-I.

Hence, in this respect Hon'ble MLA Shri Saurabh Bhardwaj Ji may be requested to send people residing in these areas of Savitri Nagar, Khirki Village, Khirki DDA Flats, Jagdamba JJ Cluster Camp, Soami Nagar JJ Camp, Lal Gumbad JJ Cluster Camp, Sheikh Sarai-I to submit an application form for change of their Fair Price Shop as per the guidelines of the department, after which this office will transfer their cards from the fair price shop of Shahpur Jat to fair price shop of their nearby location. This office will also sensitize people for the abovesaid purpose. However, No application for change of fair price shop from Shahpur jat to Chirag Delhi have been received in this office.

Further, regarding various complaints against the Fair Price Shop of Shahpur Jat mentioned in the letter of Hon'ble MLA Shri Saurabh Bhardwaj Ji, a notice has been issued to the licensee of the shop for seeking his explanation regarding various complaints received against the Fair Price Shop, his reply is awaited in the circle office. However, no written complaint from beneficiaries have been received in the circle office against the Fair Price Shop of Shahpur Jat.

Thanking You

Yours Sincerely


Food Supply Officer
Circle-50, Greater Kailash
DDA
Circle No-50, Greater Kailash
Nai Basti, Near - Hauz Khas
Police Station, New Delhi-110016

Copy to :-

The Assistant Commissioner, New Delhi District.